

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL): (a) No, Sir. Exports made under counter trade, under the Evidence Account mechanism earn free foreign exchange.

(b) As per the terms and conditions of the Trade and Payments Agreement concluded by India with each of the Rupee Payment Partner countries, the goods purchased by each country from the partner country are meant strictly for meeting domestic requirements only and cannot be re-exported. Government is, however, aware that there are at times complaints alleging that exports from India are being diverted by the buying organisations. If any specific instance of violation of the agreement comes to the notice of the Government, it will certainly look into the matter.

(c) No, Sir.

Amount of revenue collection from direct and indirect taxes

25. CHOWDHRY HARI SINGH: Will the Minister of FINANCE be pleased to state:

(a) what is the estimated amount of revenue collection from direct and indirect taxes upto 30-11-90 in the current financial year;

(b) whether Government have been able to collect the up-to-date arrears of tax payable by top industrialists of the country; and

(c) if so, what is the net revenue accrued to the Exchequer till 30-11-1990 and its impact on bringing down the deficit in the Budget estimates for the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) The provisional

collection figures for Direct and Indirect Taxes upto 30-11-90 are Rs. 3,442.79 crores and Rs. 27,327.00 crores respectively.

(b) The accumulation of arrears and recovery of Taxes are continuing processes and steps are taken from time to time to liquidate the arrears.

(c) The total revenue collection from direct and indirect taxes upto 30-11-1990 is Rs. 30,769.79 crores.

It is not possible to estimate the impact of revenue collection on bringing down the deficit in the Budget estimates at this stage.

Setting up joint ventures in USSR

26. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) what are the details of progress made so far by the Indian private companies in setting up joint ventures in the Soviet Union; and

(b) what are the major problems being encountered by such companies in that country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL): (a) As on 30-11-90 Government have approved 14 joint ventures in the USSR. Of them 2 are in operation and 11 are under implementation.

(b) So far, Indian promoters have not reported any special problem being encountered by them.

Premia accrued to LIC account of lapsed policies

27. DR. YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of premia that accrued to the Life Insurance Cor-